

Sattara

In the High Court of Judicature, Bombay.

Monday, the <sup>eight</sup>~~eight~~<sup>enth</sup> day of July 1864.

SPECIAL APPEAL No. 162 OF 1864.

Ramchundr Dikshit bin Shiddhesh-  
wur Dikshit Thukar of the Sattara District } Appellant  
(Original Defendant - )

versus

Paroutibai kom Shiddheshwur  
Dikshit Thukar of the Sattara Dis- } Respondent  
trict }  
(Original Plaintiff - )

Rs. 299-4-"

The claim in the Original Suit was to recover maintenance

In Appeal No. 223 of 1863 the Judge of the District of Sattara at Sattara confirmed the Decree of the P. S. Ameen who found for Plaintiff

A Special Appeal was preferred in the High Court on the grounds that (1) the decision of the District Judge, should not have awarded a separate maintenance without sufficient grounds: and that (2) there has been a substantial error

error in law in the procedure of the case which has produced error in the decision of the case upon its merits in that (1) Respondent's claim being for her maintenance it should have been estimated at its market price; that (2) the lower courts have failed to decide the material question as to the <sup>appellant's</sup> present means to pay annually the large ~~some~~ sum which has been awarded to the Respondent and further the agreement N<sup>o</sup> 46 having been signed by the <sup>appellant</sup> applicant in his minority should not have been admitted in evidence.

The Court confirms the Decree of the District Judge with costs in Special Appellant.

Joseph Arnold

~~H. Arnold~~

A. W. Marden

Bill of costs

By the Appellant

In the District

In the Principal S<sup>r</sup> Amin's Court (including v. Fee) 3. 6. 10.

D<sup>o</sup> Judge's Court (including v. Fee) 27. 5. 10

30. 12. 8.

Carried over Rupees 30. 12. 8

Brought over Rupees	30.12.8
In this Court	
Stamp for memo. of special appeal	16 " "
Stamps for copies of decree & judgment	3. " "
Stamp for Vukalutnama	2 " "
Batta for Process and Postage	" 15. "
Sectioner's Fee	1. 6. 6
Vukel's Fee	8. 15. 7
	<u>32. 5. 1.</u>
Rupees	<u>63. 1. 9.</u>

By the Respondent	
In the District	
In the Principal S <sup>r</sup> Amin's Court	33. 11. 2
D <sup>o</sup> Judge's Court	10 " 10
	<u>43. 12. 9</u>
In this Court	
Stamp for Vukalutnama	2. " "
Vukel's Fee	8. 15. 7
	<u>10. 15. 7</u>
Rupees	<u>54. 11. 7.</u>



Lynne  
Acting Registrar

Lynne  
Sealer

The 18<sup>th</sup> Day of July 1864.